

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 21st April, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No.06/2015 (M.A.No.359/15)	Rajesh Kumar Seth Vs. Bharat Aluminum Co. Ltd.	Mr. Kishore Narayan Adv. Mr. Prashant Chandra Sen, Adv. Mr. P.S.Sudheer, Adv. Mr. Om S.Shrivastava,Adv. Ms. Parul Bhadoria, Adv.	
2.	Appeal No. 50/2015(CZ) (M.A.No.682/15)	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 134/2013(THC) (M.A.No.42/16) (M.A.No.242/16) to (M.A.No.299/16)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv.for R-1 Mr. M.S. Kacchawa, Adv.for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv.	
4.	Original Application No. 308/2014 (CZ) (M.A.No.680/14) (M.A.No.166/16)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application No. 31/2016(CZ)	Hamar Sangwari (NGO) Vs. State of Chhattisgarh & 3 Ors.	Mr. Sandeep Johri, Adv.	
6.	Original Application No. 342/2014(CZ) (M.A.No.175/16)	Upendra Prasad Pandey Vs. Union of India & Ors.	Mr. Ashish Kumar Pandey Adv. Mr. Shrey Raj Saxena, Adv. Mr. S.K.Sheikh, Adv. Mr. Aditya Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Syed Shahid H. Rizvi, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Dharamveer Sharma, Adv.	

7.	Original Application No. 44/2016(CZ)	Vinayak Parihar (<i>Sand Mining</i>) Vs. MP Mining Mineral Corporation Limited & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.	
8.	Original Application No. 09/2016(CZ)	Tribunal at its Own Motion (<i>Pond Encroachment, CG</i>) Vs. State of Chhattisgarh & 2 Ors.	Mr. Om Shankar Shrivastava, Adv.	
9.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Mr. Gyanendra Singh, Adv. for Dr. M.S. Kachhawa Adv.	
10.	Original Application No. 88/2015(CZ) (M.A.No.184/16)	Babulal Jajoo (<i>Samodi Pond</i>) Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
11.	Original Application 40/2016(CZ)	Vijay Yadav Vs. Shyam Sunder Goplani & 4 Ors.	Mr. Deepesh Joshi, Adv.	
12.	Original Application No. 106/2015(CZ) (M.A.No.820/15) (M.A.No.135/16) (M.A.No.136/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	

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